

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/621/(IB)/2017
NAME OF THE PETITIONER(S) : HIMALAYA VENTURES LTD
NAME OF THE RESPONDENT(S) : CARAVEL LOGISTICS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P.H. ARVINDH PANDIAN for Respondents
SENIOR COUNSEL FOR
ANUASH KRISHNAN RAVI
ROSHAN ATIQ



ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the Respondent present. Matter is adjourned for the appearance of the Petitioner. Put up on 14.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)